

Shri Tangamani: May I know what has happened to the draft Bill?

Shri Abid Ali: It was circulated to the State Governments for adoption as and when they like

Shri Tangamani: In the Madras State Assembly, there was a private member's Bill moved in 1955. The reply given then was that in view of the Central legislation being contemplated, the Bill need not be moved. Therefore, may I know whether the Government will consider the question of introducing the Bill here?

Shri Abid Ali: If the Madras Government has not been already informed that we are not undertaking any central legislation on this subject, they will be informed accordingly.

Hindustan Machine Tools Private Ltd

*504 **Shri Morarka:** Will the Minister of Commerce and Industry be pleased to state

(a) whether Government have decided to set up a separate foundry for the Hindustan Machine Tools Private Limited, and

(b) if so, what would be the cost of this foundry and what progress has been made so far in this regard?

The Minister of Industry (Shri Manubhai Shah): (a) It has been decided in principle that the Hindustan Machine Tools should have its own foundry

(b) The estimated cost is about Rs 60 lakhs. Tenders were invited on international basis and many quotations and offers have been received. They are under examination.

Shri Morarka: May I know what will be the saving in foreign exchange after this foundry is set up?

Shri Manubhai Shah: The saving will be Rs 23 lakhs per year.

Shri Morarka: May I know whether, after this foundry is set up, the Hindustan Machine Tools Private

Limited will start making profits, as it is making a loss every year now?

Shri Manubhai Shah: As the House is aware, this year when the balance sheet was published, this factory has shown already a profit of Rs 4 lakhs. As the production which has been programmed is coming up to three times the production of the past year, the factory is expected to make substantial profits this year.

Shri Ram Krishan: What was the reason for not setting up a separate foundry at the time when the factory was established?

Shri Manubhai Shah: At that time, it was thought that the forging and castings required for the factory would not be adequate to justify the establishment of a separate foundry. But later experience has shown that to rely on other industries to supply the forgings and castings is not quite happy. That is why it has been decided to set up a separate foundry.

Compensation Mobile Unit

*506 **Shri S. M. Banerjee:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether there is a proposal to set up a mobile unit to settle the cases of compensation of displaced persons, and

(b) if so, the total number of cases pending with the Ministry to be settled by this mobile unit?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes, 11 Peripatetic Units (Mobile Units) have been sanctioned for expediting the transfer of allottable Government built properties to authorised occupants, both claimants and non-claimants. These Peripatetic Units do not deal with the cases of compensation of displaced persons.

(b) About fifty thousand.

Shri S. M. Banerjee: There are certain refugees whose compensation

claims have been refused on various grounds, and they took loan from the Government for rehabilitation. They could not rehabilitate and now that loan is being recovered. Is it recovered from them in the form of attachments of their properties and personal belongings?

Shri Mehr Chand Khanna. There is no relevancy whatsoever with the 11 mobile units, regarding which the hon Member has given notice of the question. As far as the claims are concerned, we have accepted claims to the extent of about Rs 500 crores. There is no question of any claim being rejected, except on valid legal grounds. As regards the question of adjustment of claims against the loans advanced by the rehabilitation finance administration, that Administration is under the administrative control of the Finance Ministry. The question may, therefore, be referred to that Ministry.

Re S Q No. 507

Mr Speaker: Question 507, Mr Sanganna

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna). It has already been answered*, it was linked up with another question.

Shri Sanganna. I have not put any supplementaries.

Mr Speaker. The hon Member did not get up in his seat then.

Shri Sanganna: This is a separate question and I may be allowed to put supplementaries.

Mr Speaker. Both questions were answered together. In such cases, hon Members who have tabled the questions, either the one or the other, will have opportunities to put supplementary questions, there and then. He must have risen in his seat then.

The hon Member has missed the bus, but I will allow him to put the question now.

Shri Sanganna: May I know whether there is any co-ordination between the Ministries of the Government of India in the successful implementation of the scheme?

Shri Mehr Chand Khanna. There is complete co-ordination between different Ministries of the Government of India in the successful implementation of the scheme and also in the expeditious implementation of the scheme.

Shri Sanganna. What is the *locus standi* of the State Governments concerned in this scheme?

Shri Mehr Chand Khanna: The *locus standi* of the State Governments is this, that the eighty thousand square miles that we have in mmf form part of the areas of the three States of Andhra, Madhya Pradesh and Orissa, and naturally they will have a great voice in the Central Authority that we propose to set up.

Industries in U.P.

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*509 { **Shri Bhakt Darshan.**
Shri R S Lal.

Will the Minister of Commerce and Industry be pleased to state

(a) whether there was an idea to fix an Aluminium factory at Mirzapur and a synthetic rubber factory at Bareilly, and

(b) if so, what is the exact position at present?

The Minister of Industry (Shri Manubhai Shah) (a) and (b) Technical experts have examined the feasibility of the two projects to which the Hon'ble Member refers, and have found these two sites good for the respective manufactures. Subject to the availability of foreign exchange and internal resources, it is proposed to take up these projects in the Second Plan period.

श्री भक्त दर्शन क्या माननीय मंत्री जी के ध्यान में यह बात आई है कि उत्तर प्रदेश में वहाँ के मुख्य मंत्री तक ने इन सर्वश्री के